## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

**PETITION NUMBER** 

: TCP/158/ (IB)/2017

NAME OF THE PETITIONER(S)

: ASSET RECONSTRUCTION Co. INDIA LTD

NAME OF THE RESPONDENT(S)

: INTERNATIONAL SREE BALAJI HOTELS PVT LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

**DESIGNATION** 

**SIGNATURE** 

REPRESENTATION BY WHOM

V.V.SIVAKUMAR For le Fitures CHETANSAGAR by DUAASSOCIATES

## **ORDER**

Counsel for Petitioner present and prayed time for making submissions in relation to the compliance to be made as per section I&B Code, 2016 Notification of MCA dated 29.06.2017. At request, for making final submission in this regard, time is extended. Put up on 30.08.2017 at 10.30 A.M.

> (K. ANANTHA PADMANABHASWAMY) MEMBER (JUDICIAL)